

HIGH COURT OF CHHATTISGARH, BILASPUR (C.G.)

NOTIFICATION


No. 3437 /Registrar(Judicial)/2021

Bilaspur, Dated: 12.03.2021

As directed, the previous notification dated 28.01.2020 with regard to instructions for publication of weekly cause list and daily cause list is hereby revived and continued w.e.f. 22.03.2021 until further orders.

Further, the notification dated 14.09.2020 in which it was directed that the daily list shall be prepared 3 days in advance of the date of hearing for all Benches is hereby withdrawn. Copies of previous notifications dated 28.01.2020 and 14.09.2020 are enclosed herewith for ready reference.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

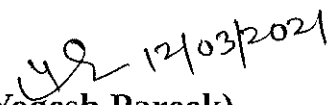
 12/03/2021
(Yogesh Pareek)
Registrar (Judicial)

Endorsement No. 3438 /Registrar(Judicial)/2021 Bilaspur, Dated: 12.03.2021

1.	Reader to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	Reader to Hon'ble Mr. Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	Reader to Hon'ble Mr. Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	Reader to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5.	Reader to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
6.	Reader to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
7.	Reader to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
8.	Reader to Hon'ble Mr. Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
9.	Reader to Hon'ble Mr. Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10.	Reader to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.

11.	Reader to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
12.	Reader to Hon'ble Mr. Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
13.	Reader to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur to place it before Her Ladyship.
14.	Reader to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Ladyship.
15.	The Registrar General, High Court of Chhattisgarh, Bilaspur.
16.	The Advocate General, Government of Chhattisgarh, Bilaspur.
17.	The Registrars (Vigilance/I & E./Judicial/ S & A Cell), High Court of Chhattisgarh, Bilaspur.
18.	The Joint Registrar (M), High Court of Chhattisgarh, Bilaspur.
19.	The Additional Registrars (Judicial/CPC/Admn./Estt./Classification/Civil/Criminal/DE), High Court of Chhattisgarh, Bilaspur.
20.	The Secretary, High Court Legal Services Committee, Bilaspur.
21.	The Secretary, High Court Bar Association, Bilaspur.
22.	The Secretary, High Court Practicing Advocates Association, Bilaspur.
23.	The Assistant Solicitor General of India, Central Govt. High Court Premises, Bilaspur
24.	The Additional Registrars (M), High Court of Chhattisgarh, Bilaspur.
25.	The Deputy Registrars (Writ/Paper Book), High Court of Chhattisgarh, Bilaspur.
26.	All Assistant Registrars/ Section Officers/ In-charge (Writ/Civil/ Criminal/ Central Filing/ Supreme Court Section/S.W. Section/Lawzima/ Paper Book & Inspection/Copying/Cause List Section/Library/Protocol Section/Court Officer Section), High Court of Chhattisgarh, Bilaspur.
27.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


 (Yogesh Pareek)
 Registrar (Judicial)

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. ...1287..... / Reg. (Judl.)/2020

Bilaspur, dated ...28.01.2020

In continuation with the instructions published earlier for listing of cases in the Daily and Weekly Cause List, Hon'ble the Chief Justice has been pleased to permit to publish revised instructions for publishing the Daily and Weekly Cause List as per Rules of High Court of Chhattisgarh Rules, 2007, w.e.f. ...03-02-2020.

INSTRUCTIONS FOR WEEKLY CAUSE LIST

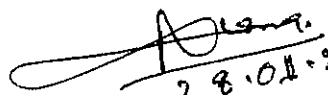
1. For every week, Weekly Cause List shall be published on Wednesday upto 01:30 p.m.
2. Not reach and pass over cases of Weekly Cause List along with new cases shall be listed in the week next to the following week.
3. If in any week Wednesday is holiday, then Weekly Cause List of that week shall be published on subsequent working day.
4. If during any day, Court has given fixed date for final hearing, then that particular case(s) will be listed in the Weekly Cause List, in which that day falls.
5. Counsel seeking adjustment should make alternate arrangement with respect to old cases pending up to year 2010.
6. A supplementary list may be published for urgent matters as per directions of the Hon'ble Benches.

INSTRUCTIONS FOR DAILY CAUSE LIST

1. Fresh matters will be listed separately in the Daily Cause List.
2. All matters (Except Fresh Matters) will be listed separately in the Daily Cause List.

INSTRUCTIONS FOR ADJUSTMENT

1. Lawyers are hereby requested to file application for adjustments at least 3 working days in advance, for the day of adjustment.
2. Adjustment shall not be applied in Court's order cases.
3. If any Lawyer is in adjustment for whole week, his case will be taken on the date, in which he is not in adjustment.



28.01.2020

INSTRUCTION FOR DAILY CAUSE LIST

- 1) The Daily Cause List for fresh matters shall be published in the following manner :

S. No.	Fresh cases filed up to 1:30 p.m. (MCRC U/S 439 of Cr.P.C., Application for Suspension of Sentence and for grant of Interim Relief/Stay) on	Day of Publishing of Daily Cause List	Cause List for the day
1.	Saturday(Whole Day)/Monday	Tuesday	Wednesday
2.	Tuesday	Wednesday	Thursday
3.	Wednesday	Thursday	Friday
4.	Thursday	Friday	Monday
5.	Friday	Monday	Tuesday

S.No.	Fresh cases (Except MCRC U/S 439 of Cr.P.C., Application for Suspension of Sentence and for grant of Interim Relief/Stay) filed on	Day of Publishing of Daily Cause List	Cause List for the day
1.	Monday	Wednesday	Thursday
2.	Tuesday	Thursday	Friday
3.	Wednesday	Friday	Monday
4.	Thursday	Monday	Tuesday
5.	Friday/Saturday	Tuesday	Wednesday

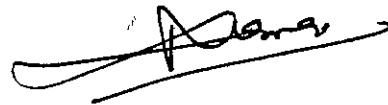

28.01.2020

**INSTRUCTION FOR LISTING OF FRESH CASES
RECEIVED FROM LAW-ZIMA**

2) Fresh cases received from Lawzima shall be listed in the following manner :

S. No	Fresh cases (MCRC U/S 439 of Cr.P.C., Application for Suspension of Sentence and for grant of Interim Relief/Stay) wherein Default removed on	Day of Publishing of Daily Cause List	Cause List for the day
1.	Monday	Wednesday	Thursday
2.	Tuesday	Thursday	Friday
3.	Wednesday	Friday	Monday
4.	Thursday	Monday	Tuesday
5.	Friday/Saturday	Tuesday	Wednesday

S.No.	Fresh cases (Except MCRC U/S 439 of Cr.P.C., Application for Suspension of Sentence and for grant of Interim Relief/Stay) wherein Default removed on	Day of Publishing of Daily Cause List	Cause List for the day
1.	Monday	Thursday	Friday
2.	Tuesday	Friday	Monday
3.	Wednesday	Monday	Tuesday
4.	Thursday	Tuesday	Wednesday
5.	Friday/Saturday	Wednesday	Thursday



HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement No. 1287/R.(J.)/2020

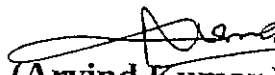
Bilaspur, Dated: 28.01.2020

Instructions for Weekly Cause List w.e.f. 03.02.2020

1.	Reader to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	Reader to Hon'ble Mr. Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	Reader to Hon'ble Mr. Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	Reader to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5.	Reader to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
6.	Reader to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
7.	Reader to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
8.	Reader to Hon'ble Mr. Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
9.	Reader to Hon'ble Mr. Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10.	Reader to Hon'ble Mr. Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
11.	Reader to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
12.	Reader to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
13.	Reader to Hon'ble Mr. Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
14.	Reader to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
15.	Reader to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
16.	The Advocate General, Government of Chhattisgarh, Bilaspur.
17.	The Respected Registrar General, High Court of Chhattisgarh, Bilaspur.
18.	The Registrar (Vigilance / I & E/), High Court of Chhattisgarh, Bilaspur.
19.	The Additional Registrar (Judicial/ Administration/CPC/Establishment/DE), High Court of Chhattisgarh, Bilaspur.
20.	The Secretary, High Court Legal Services Committee, Bilaspur.
21.	The Secretary, High Court Bar Association, Bilaspur.
22.	The Secretary, Chhattisgarh High Court Practicing Advocates Association, Bilaspur.

23.	The Assistant Solicitor General of India, Central Govt. High Court Premises, Bilaspur
24.	The Joint Registrars (M), High Court of Chhattisgarh, Bilaspur.
25.	The Additional Registrars (M), High Court of Chhattisgarh, Bilaspur.
26.	The Deputy Registrar (Writ/Civil/Criminal/Central Filing/Copying), High Court of Chhattisgarh, Bilaspur.
27.	All Assistant Registrars/Section Officers/In-charge (Writ / Civil / Criminal / Central Filing / Supreme Court Section / S.W. Section / Lawzima / Paper Book & Inspection / Copying / Cause List Section / Library / Protocol Section / Court Officer Section), High Court of Chhattisgarh, Bilaspur.
28.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.

By order of Hon'ble the Chief Justice


 (Arvind Kumar Verma)
 Registrar (Judicial)

28.01.2020.

HIGH COURT OF CHHATTISGARH, BILASPUR


NOTIFICATION

No. 8081/R(J)/2020

Bilaspur, dated 14/09/2020

Taking into consideration the COVID-19 Pandemic and for making the listing procedure more convenient and also in continuation with the instructions published earlier for preparing daily list in advance, Hon'ble the Chief Justice has been pleased to instruct that henceforth the daily list shall be prepared three days in advance of the date of hearing for all Benches.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(Arvind Kumar Verma) 14.09.2020
Registrar(Judicial)


Endorsement No. 8082 /R.(J.)/2020

Bilaspur, Dated: 14/09/2020

1.	Reader to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	Reader to Hon'ble Mr. Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	Reader to Hon'ble Mr. Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	Reader to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5.	Reader to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
6.	Reader to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
7.	Reader to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
8.	Reader to Hon'ble Mr. Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
9.	Reader to Hon'ble Mr. Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10.	Reader to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
11.	Reader to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.

12.	Reader to Hon'ble Mr. Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
13.	Reader to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
14.	Reader to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
15.	The Advocate General, Government of Chhattisgarh, Bilaspur.
16.	The Respected Registrar General, High Court of Chhattisgarh, Bilaspur.
17.	The Registrar (Vigilance / I & E/), High Court of Chhattisgarh, Bilaspur.
18.	The Registrar (Inspection & Enquiry), High Court of Chhattisgarh, Bilaspur.
19.	The Registrar (Judicial), High Court of Chhattisgarh, Bilaspur.
20.	The Registrar (S & A Cell), High Court of Chhattisgarh, Bilaspur.
21.	The Joint Registrar (M), High Court of Chhattisgarh, Bilaspur.
22.	All Additional Registrar (Judicial/ Administration/CPC/M/D.E/ High Court Establishment), High Court of Chhattisgarh, Bilaspur.
23.	The Secretary, High Court Legal Services Committee, Bilaspur.
24.	The Secretary, High Court Bar Association, Bilaspur.
25.	The Secretary, Chhattisgarh High Court Practicing Advocates Association, Bilaspur.
26.	The Assistant Solicitor General of India, Central Govt. High Court Premises, Bilaspur.
27.	Additional Registrars (Criminal/Civil/) & Deputy Registrar (Writ Section/Paper Book Section), High Court of Chhattisgarh, Bilaspur.
28.	All Assistant Registrars/Section Officers/In-charge (Writ / Civil / Criminal / Central Filing / Supreme Court Section / S.W. Section / Lawzima / Paper Book & Inspection / Copying / Cause List Section / Library / Protocol Section / Court Officer Section), High Court of Chhattisgarh, Bilaspur.
29.	D.S.P, High Court Security, High Court of Chhattisgarh, Bilaspur.
30.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.

By order of Hon'ble the Chief Justice


 (Arvind Kumar Verma)
 Registrar (Judicial)

14.09.2020